

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-24/2003/1766/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District and Sessions Judge,
Charaideo.

Dated Guwahati the 9th March, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJCHA/328/2023 dtd 02.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 06.03.2023 till the morning of 09.03.2023**, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

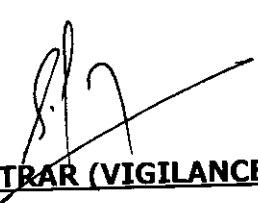
Yours faithfully,

sd/
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-24/2003/1767/A, dated 9.3.23

Copy to:

- ✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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